

High Court of Karnataka  
Bengaluru  
Dated: 04<sup>th</sup> January 2022

**NOTIFICATION**

It is hereby notified for the information of the Members of the Bar, parties-in-person and all concerned that keeping in view the rising number of cases of Omicron Variant (COVID-19), the hybrid hearing in the Principal Bench at Bengaluru is suspended for the present, and all hearings before the Principal Bench at Bengaluru shall be through Virtual mode with effect from 05.01.2022 till 14.01.2022. In the Benches at Dharwad and Kalaburagi, all the cases shall be heard by hybrid mode. In the Benches at Dharwad and Kalaburagi, parties-in-person shall appear only through online mode and their physical appearance is not permitted.

**BY ORDER OF HON'BLE THE CHIEF JUSTICE**

Sd/-  
(T.G. SHIVASHANKARE GOWDA)  
REGISTRAR GENERAL